

## ADVANCE CAUSE LIST

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 13<sup>th</sup> March, 2019

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL  
EXPERT MEMBER

**(DUE TO LISTING OF MATTERS OF CENTRAL ZONAL BENCH, BHOPAL THROUGH VIDEO CONFERENCING ON 12.03.2019, THE MATTERS FIXED FOR HEARING BEFORE COURT NO. 2 ON 12.03.2019 WILL ALSO BE LISTED ON 13.03.2019)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 487/2015	Bharat Jhunjhunwala & Ors.  Vs.  Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh Chowdhury, Adv. for Applicant  Mr. Sanjay Upadhyay, Adv. for R-1 Ms. Sakshi Popli, Adv. for R-2 Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Rudreshwar Singh, Adv. for R-5 Mr. Varun Thakur, Adv. for NMCG Mr. Gautam Singh, Adv. for State of Bihar
2.	<b>Original Application No. 1086/2018</b> (Earlier O.A.No.140/2014)	Nanga Ram Dangi  Vs.  Secretary, Department of Environment & Forests & Ors.	Dr. Manish Singhvi, AAG for R-4 to 6 Mr. Raj Kumar, Adv. for CPCB
<b>AFTER NOTICE</b>			
3.	<b>Execution Application No. 10/2019 IN</b> O. A. No. 144/2017	K. P. Singh & Ors.  Vs.  Municipal Commissioner, Ghaziabad	Mr. Natwar Rai, Adv. for Applicant
4.	<b>Execution Application No. 11/2019 IN</b> O. A. No. 33/2018 (I.A. No. 120/2019 & I. A. No. 161/2019)	Saket Agarwal  Vs.  State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadaun, Adv. for Applicant  Mr. Rahul Verma, AAG for State of Uttarakhand
5.	Original Application No. 210/2019	Pavit Singh  Vs.  Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	<b>Execution Application No. 49/2018</b> (I.A. No. 23/2019) IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness  Vs.  Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Appellant  Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. P. S. Bindra, Adv. for R-2 Mr. Ajay Jain, Adv. for R-3 & 5 Mr. Devanshu Lehiry, Adv. for R-5 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Sumit Pushkarna, Adv. for DJB

7.	<b>M.A. No. 58/2019 &amp; M.A. No. 59/2019 IN</b> Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. K. S. Bhati & Mr. Hemendra Sharma, Advs. for Applicant  Mr. Ravindra Kumar, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB
8.	Appeal No. 188/2018 (M.A. No. 1358/2018 & M.A. No. 1359/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. R. K. Singh, Adv. for R-3 Mr. Manish Singhvi, Adv. for R-4 to 6 Mr. A. K. Prasad, Adv. for R-5 Mr. Om Prakash, Adv. for M/o Railway Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Balendu Shekhar, Adv. Mr. Ashwarya Sinha, Adv. for R-8
9.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Sumeer Sodhi, Adv. (AC)  Mr. Rajesh Kumar Das, Adv. for R-1, 3 & 4 Mr. Ardhendumauli Kr. Prasad, Adv. for CGWA
<b>FOR HEARING</b>			
10.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 5 & 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
11.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Advs. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Mr. Sameer S. Sinha, Adv. for R-2 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Adv. for R-5 Mr. Ajay Aggarwal, Adv. for R-6 Mr. Ravi Shankar S. S., Adv. for R-7 Mr. Anand Varma, Adv. for R-9 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv. Mr. Mahesh Agrawal, Adv. for Tobacco Institute
12.	Original Application No. 392/2017 (M.A. No. 1765/2018 & I.A. No. 12/2019)	Sangeeta Kumar Vs. Union of India & Ors.	Ms. Nina Nariman & Mr. A. Mishra, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Ajay Jain, Adv. for GNCTD Mr. Anil Grover, AAG for R-3 to 5 Mr. Pradeep Misra, Adv. Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC

13.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. A. K. Prasad, Adv. for R-3 & 4 Mr. Raj Kumar, Adv. for CPCB Ms. Manisha T. Karia, Adv. Mr. R. N. Singh, Adv. Ms. Sakshi Popli, Adv. for DJB
14.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP
15.	<b>M.A. No. 1126/2017 IN</b> Original Application No. 35/2014 (T <sub>HC</sub> )	Bhanwara Ram <b>IN</b> Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
16.	<b>Execution Application No. 05/2018 IN</b> O.A. No. 217/2016 <b>(M.A. No. 156/2019)</b>	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. A. K. Prasad, Adv. for CGWA Mr. Rahul Narayan, Adv. for R-9 Mr. Paritosh Budhiraja, Adv.
17.	<b>Execution Application No. 35/2018 IN</b> O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ))	Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.	Mr. Shivraj P Kadam Jahagirdar, Adv. for Applicant  Mr. Sumeer Abhyankar, Adv. for R-1 Mr. T.V.S. Raghavendra Sreyas, Adv. for R-2 Mr. Vinayak Gupta, Adv. for MoEF Mr. Vijay Kumar, Adv. for R-3 Mr. Mukesh Verma, Adv. for MPCB
18.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person  Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-4-7, 9-13, 16 & 17 Mr. Nitin Jani, Adv. for R-8 Ms. Sangita Tahbildar, Adv. for R-14 Mr. Gigi C. George, Adv. for MoEF & CC
19.	Original Application No. 382/2018 (M.A. No. 873/2018 & I.A. No. 45/2019) <b>(PH)</b>	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Adv. for Applicant  Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6

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